

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 12996 of 2014

[Arising out of OIA-DMN-EXCUS-000-APP-331-13-14 dated 12/03/2014 passed by
Commissioner of Central Excise, Customs and Service Tax-DAMAN]

Medley Pharmaceuticals Ltd

Plot No. 378/7 & 8, 379/2 & 3,
Zari Causeway Road, Kachigam,
Daman,
U T Of Dadra & Nagar Haveli

.....Appellant

VERSUS

C.C.E. & S.T.-Daman

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi
Gujarat-396191

.....Respondent

APPEARANCE:

Shri Sudhansu Bissa, Advocate for the Appellant
Shri Kalpesh P Shah, Superintendent (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR**

DATE OF HEARING:21.10.2022

DATE OF DECISION:26.10.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 712 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**